

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:33
ANSWERED ON:14.03.2012
FINANCIAL RESTRUCTURING OF AIR INDIA
Mohan Shri P. C.;Tharoor Shri Shashi

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the total debt burden of Air India at present and the entities to whom such debt is payable;
- (b) the expenditure, income and losses of Air India during each of the last three years and the current year alongwith the reasons for incurring losses;
- (c) whether banks have refused to give fresh loans to Air India and if so, the steps being taken in this regard;
- (d) whether any restructuring plan/bailout package for Air India has been cleared/approved recently and if so, the details thereof;
- (e) whether the Government is considering disinvestment of Air India and if so, the details thereof; and
- (f) the action taken/being taken and the progress made on the turnaround and financial restructuring plan of the company?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a),(b),(c),(d)(e)and(f): A statement is laid on the Table of the House.